

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1715
ANSWERED ON:22.07.2014
CYBER SECURITY
Roy Prof. Saugata

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of breach in cyber network of the country by foreign intelligence agencies have been reported in the recent past;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to ensure that cyber security of the country is not compromised?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

(a) & (b): No such incident has been reported.

(c): The Government has adopted an integrated, multi-pronged strategy covering aspects such as administrative, technical and legal to protect the security system of the country. The Government has taken various preventive corrective steps to protect the security system of the country. In order to address the issues of Cyber security in a holistic manner, the Government has formulated the "National Cyber Security Policy-2013" for public use and implementation by all relevant stakeholders. The Information Technology Act, 2000 provides legal framework to address the issues connected with cyber-crime, cyber-attack and security braches of information technology infrastructure. The India computer Emergency Response Team (CERT-In) issues alerts and advisories regarding latest cyber threats and counter-measures on regular basis. CERT-In has published guidelines for securing the websites, which are available on its website (www.cert-in.org.in). CERT-In also conducts regular training programmes to make the system administrators aware about secure hosting of the websites and mitigation of cyber attacks. As per Information Technology (Amendment) Act 2008, NTRO and CERT-IN have been mandated for protection of Critical and non-Critical Information Infrastructure in Government Sector respectively.